

the domestic market upto 25% of production on payment of applicable duties, besides sale of rejects upto 5% of production. In respect of agro based products they can sell even 50% of their production. Production in the domestic market.

(d) to (f). Exports from Export Oriented Units have been growing steadily and the rate of growth has been above the national growth rate of exports. As against exports of Rs. 2170.14 crores during 1992-93, the export performance of Export Oriented Units was Rs. 3086.05 crores during 1993-94.

[English]

Bifurcation of MPEDA

3072. SHRI SOBHANADREESWARA RAO VADDE: Will the Minister of COMMERCE be pleased to state :

(a) whether the Government propose to bifurcate the existing Marine Products Export Development Authority into marine and aquaculture exports;

(b) if so, the reasons therefor;

(c) whether MPEDA had not bestowed adequate attention to marine exports from Andhra Pradesh;

(d) whether the neglect of marine exports by MPEDA has led to negative impact on Indian deep sea fishery; and

(e) if so, the steps taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM) : (a) No, Sir.

(b) Does not arise.

(c) No, Sir.

(d) No, Sir.

(e) Does not arise.

[Translation]

Privatisation of Cooperative Spinning Mills

3073. SHRIMATI BHAVNA CHIKHLIA : Will the Minister of TEXTILES be pleased to state :

(a) whether the Government propose to privatise Cooperative Spinning Mills in the country particularly in Gujarat;

(b) the details thereof and the reasons therefor; and

(c) the steps proposed to be taken to safeguard the interest of the workers of these mills in the case of their privatisation?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KAMAL NATH) : (a) No, Sir.

(b) and (c). Do not arise.

Welfare Scheme for the Organised Labour

3074. SHRI MOHAMMAD ALI ASHRAF FATMI : Will the Minister of LABOUR be pleased to state :

(a) the number of labourers in organised sector in Bihar;

(b) whether the Government have agreed to provide funds for the welfare measures launched by the State Government for the welfare of these labourers during 1994-95; and

(c) if so, the details of the schemes launched and the amount provided for this purpose?

THE MINISTER OF LABOUR (SHRI G. VENKAT SWAMY) : (a) According to the Quick Estimates of employment brought out by the Directorate General of Employment & Training, the total employment in the organised sector in the State of Bihar as on 31.3.95 was 1.74 million.

(b) and (c). Welfare measures are being taken by the employers for the welfare of their labourers in accordance with the provisions of various labour laws.

Integrated Scheme by Indian Airlines

3075. SHRIMATI SHEELA GAUTAM :

SHRI RAMESHWAR PATIDAR :

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether Indian Airlines has submitted an integrated scheme for improvement and promotion of its customer service and business; and

(b) if so, the main features of the scheme?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : (a) and (b). Indian Airlines has taken various measures for improvement of its customer services which include better quality inflight catering, passenger comforts by increasing seat pitch in the economy class, concessions for various categories of customers, liberalisation of refund rules, waiver of cancellation on charges, etc.

[English]

Trade under WTO

3076. SHRI K.M. MATHEW : Will the Minister of COMMERCE be pleased to state :

(a) whether the U.S. administration has put India in the Priority Watch List under section 301, of the US Trade Act in 1995;

(b) if so, the details thereof;

(c) the details of the activities India has performed for bettering out trade and commercial interests under WTO;